

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE P.G. AJITHKUMAR

Friday, the 3rd day of May 2024 / 13th Vaisakha, 1946

BAIL APPL. NO. 3848 OF 2024

CRIME NO.449/2024 OF MARADU POLICE STATION, Ernakulam

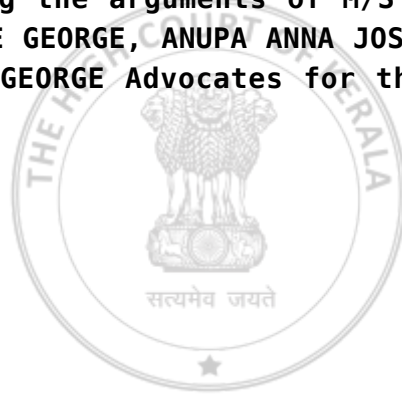
PETITIONER:

1. SHAWN ANTONY, AGED 31 YEARS KAKKITHARA HOUSE, 146 A, ARAMANA LANE, OPP.LOIRD HOSPITAL, CHITTOOR ROAD, VADUTHALA, ERNAKULAM, PIN - 682023
2. SOUBIN SHAHIR, AGED 41 YEARS S/O SBABU SHAHIR, ALANGAT HOUSE, HOUSE NO.43/2302 E, SRM ROAD, ERNAKULAM NORTH, ERNAKULAM, PIN - 682018

RESPONDENT:

STATE OF KERALA, REPRESENTED BY PUBLIC PROSECUTOR, HIGH COURT OF KERALA, PIN - 682031

This Bail application coming on for orders upon perusing the petition and upon hearing the arguments of M/S THOMAS J.ANAKKALLUNKAL, VIJAY V. PAUL, DEEPA JOSE GEORGE, ANUPA ANNA JOSE KANDOTH, JAYARAMAN S., DHANYA SUNNY, ANN MILKA GEORGE Advocates for the petitioners the court passed the following:



ORDER

Defacto-complainant entered appearance and seeks time to file objection. The learned Public Prosecutor takes notice for the respondent. Post on 22.05.2024. The petitioners shall not be arrested in connection with the Crime No.449 of 2024 of Maradu Police Station, Ernakulam till then.

Sd/- P.G. AJITHKUMAR JUDGE



APPENDIX OF BAIL APPL. 3848/2024

- Annexure A1** A COPY OF THE FIR IN CRIME NO. 449 OF 2024 OF MARADU POLICE STATION, ERNAKULAM
- Annexure A2** A COPY OF THE PRIVATE COMPLAINT (CMP NO. 75/2024) ON THE FILES OF THE JUDICIAL FIRST-CLASS MAGISTRATE COURT VIII, ERNAKULAM
- Annexure A3** THE COPY OF THE INVESTMENT AGREEMENT DATER 30.11.2022
- Annexure A4** A COPY OF THE CMA(ARB) 73 OF 2024 FILED BY THE DEFACTO COMPLAINANT BEFORE THE HON'BLE COMMERCIAL COURT, ERNAKULAM
- Annexure A5** A COPY OF THE ORDER DATED 12.04.2024 IN CMA(ARB) 73 OF 2024 HON'BLE SUB COURT (COMMERCIAL) COURT, ERNAKULAM

